

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 131/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE PARTIES: M/s. Wise Trading And Advisory Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Nitin M Gutli	A.R (CA)	

Order

CSA No.131/230-232/NCLT/MB/MAH/2017

Company Application is allowed and disposed of. Vide separate order.

At request of the Petitioner, this Bench hereby appoints M/s. R.N. More & Associates, Chartered Accountants, on a remuneration of ₹10,000 (Rupees Ten thousand only) to assist the Official Liquidator to file his Report.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)